

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 80 of 2019

IN THE MATTER OF:

Siddharth Bhandari

...Appellant

Versus

Electrotherm (India) Ltd. & Ors.

...Respondents

Present:

For Appellant :

**Mr. Sudhir Nanavati, Senior Advocate with
Ms. Prachiti Shah and Mr. Gurcharan Singh,
Advocates**

O R D E R

29.03.2019 After some arguments, learned counsel for the appellant seeks permission to withdraw the appeal with a request that a direction be given to the National Company Law Tribunal, Ahmedabad Bench to decide the petition and dispose of the appeal at an early date. Prayer is allowed. We expect that the Tribunal will decide the appeal on an early date.

The appeal stands disposed of as withdrawn.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

/ns/sk/